

THE HIGH COURT OF MEGHALAYA **SHILLONG**

NOTIFICATION

No. HCM.II/184/2015-Estt/1895: In view of administrative exigency and for better administration of justice, Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Judicial Officers as under:

EAST KHASI HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Smti Cordelia Dkhar, Grade-I	District & Sessions Judge, Ri Bhoi District, Nongpoh	Director, Meghalaya State Judicial Academy, Shillong	Smti K M L Nongbri posted as Addl. District & Sessions Judge-cum-Special Judge (POCSO), East Khasi Hills District
2.	Smti Kerpa M L Nongbri, Grade-I	Director, Meghalaya State Judicial Academy, Shillong	Addl. District & Sessions Judge-cum-Special Judge (POCSO), East Khasi Hills District	Miss P Syngkon posted as Addl. District & Sessions Judge-cum-Member (MACT), East Khasi Hills District
3.	Miss Persara Syngkon, Grade-I	Addl. District & Sessions Judge-cum-Special Judge (POCSO), East Khasi Hills District	Addl. District & Sessions Judge-cum-Member (MACT), East Khasi Hills District	Shri M Skhemlon transferred and posted as i/c District & Sessions Judge, East Garo Hills District, Williamnagar
4.	Smti Rithelda Rymbai, Grade-II (Adhoc)	Deputy Director, Meghalaya State Judicial Academy, Shillong	Chief Judicial Magistrate-cum-Asst. District & Sessions Judge, East Khasi Hills District	Smti A M Pariat transferred and posted as Chief Judicial Magistrate, West Garo Hills District, Tura

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EAST KHASI HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
5.	Miss Daphira Sohtun, Grade-II	Full-time Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai	Full-time Secretary, District Legal Services Authority, East Khasi Hills District, Shillong-cum-CPC, High Court of Meghalaya	Smti D Kharbteng and Shri D S Marbaniang transferred and posted as i/c District & Sessions Judge, Tura & Ampati and Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat, respectively
6.	Miss Nathe M Momin, Grade-II	Full-time Secretary, District Legal Services Authority, South West Garo Hills District, Ampati	OSD, Meghalaya State Legal Services Authority, Shillong	N/A
7.	Shri Jeremy Ashley Marak, Grade-III	Judicial Magistrate 1 st Class, West Garo Hills District, Tura	Judicial Magistrate 1 st Class, East Khasi Hills District [N.B. to also function as PM, JJB Nongpoh]	Smti D G Kharshiing transferred and posted as Judicial Magistrate 1 st Class, West Garo Hills District, Tura
8.	Miss Ishana R. Marak, Grade-III	Judicial Magistrate 1 st Class, South West Garo Hills District, Ampati	Judicial Magistrate 1 st Class, East Khasi Hills District	Smti B Kharbithai transferred and posted as Judicial Magistrate 1 st Class, East Jaintia Hills District, Khliehriat



WEST JAINTIA HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Smti Ranee M Kharsyntiew, Grade-II (Adhoc)	Chief Judicial Magistrate, West Garo Hills District, Tura	Chief Judicial Magistrate, West Jaintia Hills District, Jowai	Shri K J Lyngdoh transferred and posted as Full-time Secretary, District Legal Services Authority, West Garo Hills District, Tura
2.	Smti Nausica M. Sangma, Grade-II	Full-time Secretary, District Legal Services Authority, West Garo Hills District, Tura	Full-time Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai	Miss D Sohtun transferred and as Full-time Secretary, District Legal Services Authority, East Khasi Hills District-cum-CPC, High Court of Meghalaya

WEST GARO HILLS DISTRICT & SOUTH WEST GARO HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Smti Dashalene Kharbteng, Grade-I (Adhoc)	Central Project Coordinator, High Court of Meghalaya, Shillong	i/c District and Sessions Judge, West Garo Hills District, Tura & South West Garo Hills District, Ampati	Smti G Rani transferred and posted as District and Sessions Judge, East Jaintia Hills District, Khliehriat
2.	Shri Mithelesh Kumar, Grade-I	Addl. District & Sessions Judge-cum-Special Judge (POCSO), Ri Bhoi District, Nongpoh	Addl. District & Sessions Judge-cum-Special Judge (POCSO), West Garo Hills District, Tura & South West Garo Hills District, Ampati	NA

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WEST GARO HILLS DISTRICT & SOUTH WEST GARO HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
3.	Shri Febroneous S Sangma, Grade-II	Chief Judicial Magistrate, East Garo Hills District, Williamnagar	Chief Judicial Magistrate-cum-Full-time Secretary, District Legal Services Authority, Ampati	Shri CG Momin and Miss NM Momin transferred and posted as CJM and OSD, MSLSA, respectively
4.	Shri Kerbor Jinson Lyngdoh, Grade-II (Adhoc)	Chief Judicial Magistrate, West Jaintia Hills District, Jowai	Full-time Secretary, District Legal Services Authority, West Garo Hills District, Tura	Smti Nausica M Sangma transferred and posted as Full-time Secretary, District Legal Services Authority, West Jaintia Hills District
5.	Smti Anjeline M Pariat, Grade-II (Adhoc)	Chief Judicial Magistrate-cum-Asst. District & Sessions Judge, East Khasi Hills District	Chief Judicial Magistrate, West Garo Hills District, Tura	Smti R M Kharsyntiew transferred and posted as Chief Judicial Magistrate, West Jaintia Hills District, Jowai
6.	Smti Darry Gretta Kharshiing, Grade-III	Judicial Magistrate 1 st Class, East Khasi Hills District, Shillong	Judicial Magistrate 1 st Class, West Garo Hills District, Tura <i>[N.B. to also function as PM, JJB Tura]</i>	Shri J A Marak transferred and posted as Judicial Magistrate 1 st Class, East Khasi Hills District, Shillong
7.	Miss Bandarisha Kharlukhi, Grade-III	Judicial Magistrate 1 st Class, Ri Bhoi District, Nongpoh	Judicial Magistrate 1 st Class, South West Garo Hills District, Ampati	N/A



RI BHOI DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Shri Balaram Joshi, Grade-I (Adhoc)	i/c District and Sessions Judge, East Garo Hills District, Williamnagar	i/c District and Sessions Judge, Ri Bhoi District, Nongpoh	Smti C Dkhar transferred and posted as Director, Meghalaya State Judicial Academy, Shillong
2.	Shri Isormon Rymbui, Grade-I	Addl. District & Sessions Judge-cum-Special Judge (POCSO Act), including Special Judicial Officer (L.A cases), West Jaintia Hills District, Jowai	Addl. District & Sessions Judge-cum-Special Judge (POCSO), Ri Bhoi District, Nongpoh	Shri M Kumar transferred and posted as Addl. District & Sessions Judge-cum-Special Judge (POCSO), West Garo Hills District, Tura & South West Garo Hills District, Ampati
3.	Smti Monica Lyngdoh, Grade-II (Adhoc)	Chief Judicial Magistrate-cum-Full-time Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin & South West Khasi Hills District, Mawkyrwat	Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	Shri CG Momin transferred and posted as CJM-cum-Full-time Secretary, DLSA, West Khasi Hills & South West Khasi Hills District



WEST KHASI HILLS DISTRICT & SOUTH WEST KHASI HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Shri Chisak Gabel Momin, Grade-II (Adhoc)	Chief Judicial Magistrate, South West Garo Hills District, Ampati	Chief Judicial Magistrate-cum-Full-time Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin & South West Khasi Hills District, Mawkyrwat	Smti M K Lyngdoh transferred and posted as Chief Judicial Magistrate, Ri Bhoi District, Nongpoh

EAST GARO HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Shri Marba Skhemlon, Grade-I (Adhoc)	Addl. District & Sessions Judge-cum-Member MACT, East Khasi Hills District, Shillong	i/c District and Sessions Judge, East Garo Hills District, Williamnagar	Shri B Joshi transferred and posted as i/c District and Sessions Judge, Ri Bhoi District
2.	Smti Evalene Shabong, Grade-II (Adhoc)	Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	Chief Judicial Magistrate-cum-Full-time Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar	Shri FS Sangma and Shri TTM Sangma transferred and posted as CJM-cum-Full-time Secretary, DLSA, Ampati and Full-time Secretary, DLSA, Khliehriat, respectively



EAST JAINTIA HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Smti Gasalynn Rani, Grade-I (Selection Grade)	District and Sessions Judge, West Garo Hills District, Tura and South West Garo Hills District, Ampati	District and Sessions Judge, East Jaintia Hills District, Khliehriat	N/A
2.	Shri Daniel S Marbaniang, Grade-II (Adhoc)	Full-time Secretary, District Legal Services Authority, East Khasi Hills District, Shillong	Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat	N/A
3.	Shri Temsu M Trevor Sangma, Grade-II	Full-time Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar	Full-time Secretary, District Legal Services Authority, East Jaintia Hills District, Khliehriat	N/A
4.	Smti Basukshisha Kharbithai, Grade-III	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat	N/A
5.	Shri Balkim M Sangma, Grade-III	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat	N/A

The aforesaid transfers are subject to review based on the Judicial Officers' performance.

Further, the Judicial Officers are to join their respective Courts/ Offices on **12th August 2020**.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/ 1895-A

Dated, Shillong 05th August 2020

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.

2. The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
6. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Tura/ Ampati/ Williamnagar/ Mawkyrwat/ Khliehriat with a request to ensure even distribution of cases, including old cases, interse the Magistrate's Courts.
7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Director, Meghalaya State Judicial Academy, Shillong.
10. All concerned Judicial Officers.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
13. The Treasury Officer, Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Mawkyrwat/ Jowai/ Ampati / Khliehriat for information and necessary action.
14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
15. Office File.


REGISTRAR GENERAL